

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 78 OF 2016

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s R.M. Mittal Steel Pvt. Ltd.

.... Appellant(s)

Vs.

**The Managing Director,
Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-2

Mr. Raj Kumar Mehta
Ms. Himanshi Andely for R-3

ORDER

List the matter on **22.12.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt